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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD



C.P. (I.B) No. 63/7/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2018

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Doshion Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	Mr Ashish C Doshi	PC	Applicant	

ORDER

PCS Mr. Ashish Doshi is present for Financial Creditor/ Petitioner. Advocate Mr. Mr. Shashvata Shukla are present for Respondent.

Parties are paid the cost of Rs. 10,000/- and also file objections.

List the matter on 08.06.2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 29th day of May, 2018.